

Escalation in ceasefire violations

981. SHRI SANJAY RAUT: Will the Minister of DEFENCE be pleased to state:

(a) whether there has been an escalation in ceasefire violations along the Line of Control on Indo-Pak border;

(b) if so, the number of violations from January, 2018 onwards; and

(c) steps taken by Government to protect the lives of civilians and jawans along the border?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) and (b) There have been 351 instances of Ceasefire Violations (CFVs) along the Line of Control (LC) under operational control of Army in Jammu and Kashmir in the current year. The month wise details of CVFs are as under:—

Sl. No.	Months (2018)	No. of Ceasefire Violations
1.	January	209
2.	February (till 21st February, 2018)	142

(e) Appropriate response to these ceasefire violations has been carried out wherever necessary. During ceasefire violations, the inhabitants of border villages, which are vulnerable to shelling / firing, are shifted to safer locations to prevent any loss of life. All arrangements are made to shift them to safer locations.

The defences along the border are periodically fortified to withstand attacks by continuous improvements in the defences to make them more robust and resilient.

Ceasefire violations by Pakistan

982. SHRI SANJAY RAUT: Will the Minister of DEFENCE be pleased to state:

(a) whether ceasefire violations by Pakistani troops are increasing and whether terrorists and their handlers are creating various challenges within the country by adopting new tactics; and

(b) if so, details thereof and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) and (b) Details of ceasefire violations during the last and current year are as under:—